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BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

Appeal No.481/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15<sup>th</sup> February 2018, 10.30 A.M**

Name of the Company	Kalyani Rural Agro Products Pvt Ltd.-Vs-ROC, Cuttack		
Under Section	252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- 1) Patika Paban Bishwal (Adv.) For the Petitioner. Anik Chaudhuri  
2) Anik Chaudhuri (Adv.) 15/2/18

**ORDER**

Ld. Counsel for the appellant submits that notice to the Registrar of Companies, Cuttack (ROC) and the Regional Director, Eastern Region was served. However, prayed for time for filing affidavit of service within one week. Prayer is allowed. Directed to file affidavit of service within one week. Awaiting ROC report.

List it on 23/03/2018.

Sd

(Jinan K.R.)  
Member (J)